

DIVISION BENCH  
COURT - II

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/224(KB)2021  
IA(COMPANIES.ACT)/147(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>MS. RADHA BANSAL VS MINING ASSOCIATES PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 59</b>

**Appearance (via video conferencing/physically)**

Mr. Joy Saha, Sr. Adv. ] For the Respondents  
Mr. Sankarsan Sarkar, Adv. ]  
Mr. Shaunak Mitra, Adv. ]  
Mr. Tanmoy Sett, Adv. ]  
Mr. Durgesh Kumar Jha, PCS ]

**ORDER**

1. Learned Senior Counsel for the Respondents present.
2. Due to technical glitches, the Counsels appearing from the other States are not able to enter appearance. Therefore, matter stands adjourned to **16<sup>th</sup> July, 2024** at **1 p.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**